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Cr1.A.No. 608 OF 2001
ITEM No.102

Court No. 6

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 608 OF 2001

LAXMAN

Appellant (s)

VERSUS

STATE OF MAHARASHTRA

Respondent (s)

(With Office Report)

Date : 17/07/2002 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE BISHESHWAR PRASAD SINGH
HON'BLE MR. JUSTICE H.K. SEMA

For Appellant (s) Mr. S. Muralidhar, Adv. (A.C.)

For Respondent (s) Mr. S.V Deshpande, Adv.
Mr. S.S. Shinde, Adv.
Mr. V.N. Raghupathy, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.....R

.SP2

Mr. S. Muralidhar, learned counsel for the appellant started arguments at 3.15 PM and had not concluded till the 3.30 PM when the Court rose for the day. The matter remained Part-Heard.

.SP1

(A.S. Bisht)
Court Master

(Janki Bhatia)
Court Master